

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 148 of 2020

IN THE MATTER OF:

Vikas Sureshbhai Patel
Director and Shareholder of
Hiraj Hospitality Pvt. Ltd. & Anr. **...Appellant**

Versus

The Registrar of Companies, Gujrat. **...Respondent**

Present:-

For Appellant: Mr. Devesh R. Desai (PCS) and Mr. Vikas Patel, Advocate.

**For Respondent: Mr. Vijay Joshi, Advocate for Respondent (ROC),
Ahmedabad.**

O R D E R
(Virtual Mode)

12.01.2021 Parties may file brief Written Submissions not more than three pages within two weeks. Copies of the Judgment(s), on which they want to refer and rely on, at the time of arguments, may also be filed separately.

List the Appeal 'For Admission (After Notice)' Hearing on **15th February, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)